

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)**

Subject:- Minutes of Meeting of Hon'ble Committee constituted vide High Court Order No.779/RG dated 09.01.2021, for allotment of Chambers to Advocates for Jammu Wing held on 04.03.2021.

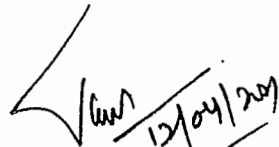
ORDER

No:- 213 of 2021 /RG

Dated: 12/04/2021

On the recommendation dated 04.03.2021 of the Hon'ble Committee for allotment of Chambers to Advocates for Jammu Wing and approval accorded by Hon'ble the Chief Justice, name of Shri Anil Salgotra, Advocate, who has been shown to have been allotted Chamber No.191 and 193 at S.No.154 and 183 in Annexure-"A" to the Order No.949 dated 02.01.2016, is deleted from the said group of Advocates.

By Order.


(Jawad Ahmed)
Registrar General

No: 8619-37/Reg/LP

Dated: 12-4-2021

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Principal District and Sessions Judge, Jammu.
4. Registrar Judicail, High Court of J&K at Jammu.
5. President, J&K High Court Bar Association, Jammu.
6. CPC e-Courts High Court of J&K Jammu for uploading on the official website.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Shri. Anil Salgotra, Advocate, High Court Wing, Jammu.
.....for information and necessary action.


Registrar General